

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **01.10.2018**.

I

The reconstituted Division Bench comprising the **Hon'ble Shri Justice N. M. Jamdar** and the **Hon'ble Kum Justice Nutan D. Sardessai** will take up the extant judicial assignment of the Regular Division Bench headed by the **Hon'ble Shri Justice N. M. Jamdar**.

II

The **Hon'ble Kum. Justice Nutan D. Sardessai** sitting singly will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before the Court presided over by the **Hon'ble Shri Justice C. V. Bhadang**.

By Order,

High Court of Bombay at Goa,
Panaji, Goa

Sd/-

Date : 29.09.2018

(Kiran A. Bagi)
Registrar Judicial